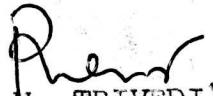


OA/62/87

CORAM: HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN
HON'BLE MR. P.M. JOSHI : JUDICIAL MEMBER

10-2-1987

Learned advocate Mr. V.V. Shah for the applicant's advocate Mr. Girish Patel states that the case may be taken up on 13.2.1987 as it is not convenient to Mr. Patel to appear to-day. Allowed. The case is adjourned to 13.2.1987.


(P.H. TRIVEDI)
VICE CHAIRMAN


(P.M. JOSHI)
JUDICIAL MEMBER

OA/62/87

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CORAM: HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN
HON'BLE MR. P.M. JOSHI : JUDICIAL MEMBER

12-2-1987

Heard learned advocate Mr. Girish Patel for the applicant. He ^{is} obliged to withdraw the application at this stage in order to get a remedy from the relevant authority. Application ^{discrepancy} was withdrawn

Dhenu
(P.H. TRIVEDI)
VICE CHAIRMAN

JM
(P.M. JOSHI)
JUDICIAL MEMBER